

Annexure-5

Name of the corporate debtor: Vandanaa Energy and Steels Private Limited ; Date of commencement of liquidation: 31.10.2018; List of stakeholders as on: 04.04.2019

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Assistant Commissioner of Income Tax	Central	NA	20.12.2018	2,77,34,620	2,77,34,620	Unsecured	NIL	NIL	89%	NIL	NIL	NIL	NIL	
2	Principal Commissioner of GST	Central	NA	20.12.2018	36,00,000	36,00,000	Unsecured	NIL	NIL	11%	NIL	NIL	NIL	NIL	
					3,13,34,620	3,13,34,620				100%					